

(ख) यदि हां, तो क्या सम्बन्धित घाटेस की एक प्रति सभा पटल पर रखी जायेगी ;

(ग) यदि प्रश्न के भाग (क) का उत्तर नकारात्मक हो, तो बेरी होने के क्या कारण हैं ; और

(घ) इस सम्बन्ध में कब तक निर्णय हो जाने की आशा है ?

सूचना और प्रसारण मंत्री (डा० केशकर):

(क) जी, नहीं।

(ख) प्रश्न नहीं उठता।

(ग) तथा (घ). मूल्यानुसार पृष्ठ-सूची जिसके अन्तर्गत विभिन्न परिस्थितियों में प्रकाशित होने वाले विभिन्न प्रकार के समाचार पत्र आयेगे, तैयार करने के लिये सावधानी से सोच विचार करना आवश्यक है ताकि सूची के लागू किये जाने से जो परिणाम निकलें वे उसके उद्देश्य के प्रतिकूल न हों।

विषय-विचाराधीन है। यद्यपि सूची के प्रकाशन की तिथि निश्चित करना मुश्किल होगा में माननीय सदस्य को विश्वास दिला सकता हूँ कि प्रकाशन जल्द ही होगा।

Migration from East Pakistan

*31. { Shri Radha Raman:
Sardar A. S. Saigal:

Will the Prime Minister be pleased to state:

(a) whether Government's attention has been drawn to press reports which appeared in the *Times of India* dated the 4th October, 1957 that 2 lakh Hindus in East Pakistan are awaiting permission to enter India due to fresh propoganda of Pakistan Government against India; and

(b) if so, what action Government propose to take in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):

(a) and (b). Yes Sir. Government have seen this report.

Presumably the report refers to the applications for migration certificates that are awaiting disposal with the Indian Deputy High Commissioner's office at Dacca. Instructions have been issued to expedite the disposal of these applications.

Gum Guar

*32. { Shri Morarka:
Shri Nathavani:

Will the Minister of Commerce and Industry be pleased to state:

(a) the total quantity of gum guar exported out of India during the calendar years 1953, 1954, 1955 and 1956;

(b) the price at which this is exported during these years;

(c) the names of the countries to which it is exported; and

(d) the policy of the Government in giving export licences for this commodity?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra):
(a) to (c). The Information is not available as gum guar is not separately recorded in the Statistics of the Foreign Trade of India

(d) Exports of guar gum continued to be banned until 26th July, 1956. During the period 27-7-1956 to 13-2-1957 exports were treated as uncontrolled. Since 13-2-1957 exports have again been banned. The policy for the future is under consideration.

Pulp Plant

*33. { Shri E. S. Lal:
Shri Wodeyar:

Will the Minister of Commerce and Industry be pleased to state:

(a) the quantity of pulp imported by India annually;

(b) whether there is any scheme to locate pulp manufacturing plants with the cooperation of Japanese and Indian industrialists; and